

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph.: 23753942 Fax-23753923**

Ref: **Petition No. 174/MP/2016**

**Date: 16.1.2017**

**To,**

Shri T.A.N. Reddy  
East North Inter-connection Company Limited,  
C-II, Mira Corporate Suites,  
Ishwar Nagar,  
New Delhi- 110025

**Subject: Petition for approval of quantification of the increase in transmission charges on account of change in law and force majeure events.**

With reference to your letter dated 6.1.2017 on the subject mentioned above, you are directed to file the rejoinder to the reply of UPPCL on affidavit on or before 20.1.2017, with an advance copy to the respondents.

**Sd/-**  
**(T.D. Pant)**  
**Deputy Chief (Law)**

**Copy to:**

J Sagar Associates, Advocate and Solicitors, B-303, Ansal Plaza, HUDCO Place, August Kranti Marg, New Delhi- 110049.